

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Mr. Mukesh Gokal
V/s.
M/s. Contrex Pvt. Ltd.

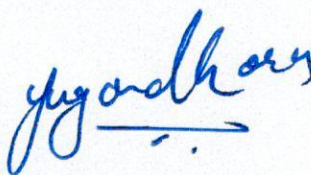
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

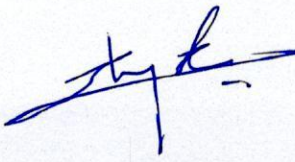
S. No.	NAME	DESIGNATION	SIGNATURE
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1	Adv. Madhura Kulkarni	i/b. Chitnis & Co. for Respondent No. 7 to 10	
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2.	Nisha Shah, Advocate	I/B Kalpesh Joshi Associates for Applicants	
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3.	Abhilasha Sharma	I/b Kartikeya and Associates for Respondent No. 11	
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4.	Karan Luckhara	i/b. Dastur Kakambi & Associates for Respondents No. 2 to 6	
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5.	Shrey Shah	I/b Jhangiani Narula & Associates for the Petitioner	
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Cont... on pg. 2

Order

CP No. 20/397-398/CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 9.2.2017

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)